

design and execution of UCG pilot project. 21 boreholes were drilled and high resolution shallow seismic survey was carried out for detailed characterisation of the field. The data was analysed and location and layout of UCG pilot was finalised. The detailed engineering design for construction of UCG pilot module was prepared by Ukrainian Institute M/s. Dongiproskht in consultation with SIM. Environment clearance was obtained and Vastan block was allocated by MoC to Gujarat Industrial Power Corporation Ltd (GIPCL) for development of UCG pilot alongwith ONGC.

(b) ONGC took initiative to develop a UCG pilot at Mehsana in North Gujarat to experiment in the area where coal resources were discovered during the course of oil drilling at a depth of 700-1100 metres. A national committee was formed with the representatives from MoPNG, Department of Coal, CSIR, CMPDIL, State Government of Gujarat and ONGC for this purpose. In the process, two information wells were drilled. All geological, geo-physical, geo-hydrological data and core samples of coal were collected; detailed lab studies of coal were carried out; 3D seismic survey data were processed and analysed and a geological model was prepared. Basic designing of the pilot project, completion of drilling and strategy for process wells and designing of surface facilities was also done. However, due to non-finalisation of the contract with M/s PDIL, it got delayed and the cost estimates were revised. It was proposed to get this R&D project funded by Oil Industry Development Board (OIDB) by availing grant-in-aid. However, when the proposal was processed for approval of OIDB, the same could not be supported due to escalation of costs and ultimately the project was discontinued in 1992.

(c) and (d) UCG is a clean coal technology and provides for extracting energy from the coal seams which cannot be mined through known mining technology. Successful testing and implementation of this technology in Indian conditions would help in providing energy security. Further, UCG is one of the notified end uses for allotment of coal blocks through bidding under CMN Act, 1973. Five lignite blocks and two coal blocks have also been identified earlier for UCG purposes. Besides, CIL has also identified two coal blocks for UCG in their command area.

Funds allocated to Bihar under PMGSY

†*161. SHRI RAM NATH THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of funds allocated to Bihar under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the current year, district-wise;

†Original notice of the question was received in Hindi.

- (b) whether these funds are sufficient to implement the policy of connecting habitations with a population of 1,000 with all weather roads;
- (c) if not, the reasons for allocation of less than required funds;
- (d) by when such habitations would be connected with all weather roads; and
- (e) the details of expenditure incurred in this regard, so far?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) The Government of India has allocated ₹ 2,781 crore to the State of Bihar during the current financial year 2015-16 under Pradhan Mantri Gram Sadak Yojana (PMGSY). As per new policy issued for changed funding pattern under PMGSY, the fund sharing pattern of PMGSY will be in the ratio of 60:40 between the Centre and States for all States except for 8 North Eastern and 3 Himalayan States for which it will be 90:10. Accordingly, the State of Bihar has also to make allocation of ₹ 1,854 crore as State share during current year. Hence, the total Annual Allocation of funds to the State is ₹ 4,635 crore during the year 2015-16 under PMGSY.

(b) to (d) Yes, Sir. The total fund allocations to the State are sufficient to achieve the targets set for the State during the current year. In view of the availability of substantial additional funds under the Scheme with the new funding pattern between Centre and the State and enhanced allocation by the Government of India, all the States including the State of Bihar, have been asked to get approval for sanctions for balance works under PMGSY-I/II as per the mandate of the Scheme and to substantially complete them by March, 2019, so as to provide connectivity to target habitations.

(e) The State of Bihar has utilized ₹ 16,969 crore till date since inception of Scheme in Dec, 2000, including expenditure of ₹ 887.67 crore during the current financial year 2015-16 upto Oct. 2015.

Cleaning of river Yamuna in Delhi

*162. SHRI PARVEZ HASHMI: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Supreme Court of India has given any judgment for cleaning of river Yamuna in Delhi;
- (b) whether the Court has also ordered to install Sewage Treatment Plants (STPs) at the bank of the river to stop industrial wastes and sewage polluting the river;
- (c) if so, the number of STPs installed;